## F.No.450/53/2000-CusIV

## Government of India Ministry of Finance Department of Revenue Central Board of Excise and Customs

Subject: Filing of Import Manifest before arrival of the vessel or aircraft -reg.

I am directed to invite your attention to Board's Circular No. 110/2003-Cus, dated 22.12.2003 as amended vide Circular No.15/2004-Cus., dated 16.2.2004 and Circular No.30/2004-Cus., dated 16.4.2004 wherein a detailed procedure was prescribed for filing advance Import General Manifest (IGM) under section 30 of the Customs Act, 1962.

2. In view of the representation from the field formation, in the Annexure-I to the Circular No.30/2004-Cus., dated 16.4.2004, after the Sr.No.10 and entries thereto, the following shall be inserted, namely:-

1	2	3
"11	Colombo	Bangalore".

3. Kindly bring the above instructions to the knowledge of all concerned for strict compliance.

4. Hindi version will follow.

D.S. Garbyal Under Secretary to the Government of India Phone No . 23094182